SI. No.	NameofPSU
5.	Triveni Structurals Limited (TSL)
6.	Cycle Corporation of India Limited (CCIL)
7.	Tyre Corporation of India Limited (TCIL) (Tangra Unit)
8.	NEPA Limited (NEPA)
9.	Instrumentation Limited (ILK)
10.	Praga Tools Limited (PTL)
11.	Cement Corporation of India Limited (CO)
12.	National Industrial Development Corporation (NIDC)
13.	Hindustan Salts Limited (HSL) (incl. SSL)
14.	Hindustan Photo Films Ltd. (HPF)
15.	Richardson & cruddas Limited (R&C)

Payment of dues of workers in sick PS Us

2327. SHRI RAMACHANDRA KHUNTIA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the arrears of Wages, Salary, ESI, Provident Fund and other statutory dues of workers in sick Public Sector Undertakings have already been cleared;
- (b) the total arrear as on December 1999, December 2000 and March 2001;
- (c) whether the Group of Ministers have already formulated their final views; and
 - (d) whether Government have already taken a final decision in this regard?.

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAIKATHIR1A): (a) and (b) According to available information as on date the arrears of wages and other statutory dues in sick and other Central Public Sector Enterprises is Rs. 1933 crores.

- (c) No, Sir.
- (d) Does not arise.

Closing down of six PSUs of the Ministry

2328. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether there is a proposal under Government's consideration to close down six units under his Ministry;
 - (b) if so, the details thereof and the reasons therefor;
- (c) the details of losses suffered by each of the 48 Public Sector Undertakings under his Ministry during the year 2000-2001;
- (d) whether targets have been fixed for these PSUs to register profits in the current financial year; and
- (e) if so, the details thereof and the manner in which these loss making PSUs would achieve the targets?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) and (b) Appropriate Government have given permission for closure of five Public Sector Undertakings (PSUs) under the Department of Heavy Industry (DHI) namely Bharat Process & Mechanical Engineers Limited (BPMEL) Weighbird India Limited (WIL), Rehabilitation Industries Corporation (RIC), National Bicycle Corporation of India Limited (NBCIL) and Tannery & Footwear Corporation (TAFCO). Mining & Allied Machinery Corporation (MAMC) has filed an application for closure with Ministry of Labour on 27.7.2001. These PSUs had been making losses continuously and efforts made for their revival had not been successful.

(c) to (e) A statement showing profit/loss in 2000-2001 and targets for 2001-2002 is enclosed. Steps taken for improving the performance of the PSUs include cost reduction, manpower rationalization, undertaking renewals/replacements for increasing productivity and intensifying marketing efforts for securing orders.